

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

State Vs. Ravi Avana

FIR No. RC2212020E0001

PS: CBI/EOU-IX/EO-111

u/s 120B/419/420 IPC & 66D

IT Act

19.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI along with IO Ms. Reena Chauhan

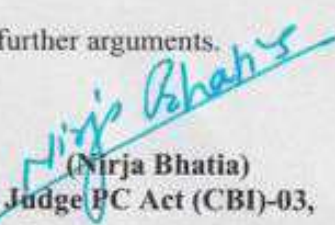
Sh. Himanshu Sharma, Id. Counsel for the applicant/accused Ravi Avana

Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Reply on behalf of CBI has been received.

Part submissions heard from Id. Counsel for the applicant / accused Ravi Avana. He seeks some time to make his submissions in addition to what he has submitted today. Reply rendered through e-mail to Id. Counsel for the accused at his request.

Put up on **21.08.2020 at 11.00 AM** for further arguments.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/19.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

Misc DJ/ASJ/17/2019
CBI Vs. Ram Swaroop Chandel

19.08.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

No one on behalf of the applicant is present.

Let notice to the applicant/Id. Counsel for the applicant be issued for the next date.

Put up for consideration on **10.09.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.



(NIRJA BHATIA)

Special Judge (PC Act) CBI-03,

RADC/New Delhi/19.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT(CBI)-03,
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Rakesh Kumar Jain
CBI/327/2019**

19.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr.PP for CBI
R.K. Jain (A-1) and Reema Jain @ Manju Jain (A-2)
are present
Sh. Ajit Kumar Singh, Id. Counsel for A-1 and A-2
Sh. S.P.M. Tripathi, Id. Counsel for A-3

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

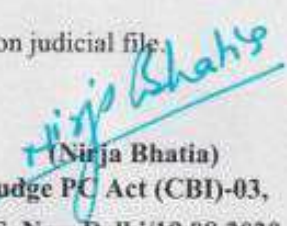
An application has been received for exemption from personal appearance of A-3 Mukesh Kumar Jain from the end of Id. Counsel for A-3. Heard.

For the reasons mentioned in the application, A-3 is exempted from his personal appearance through VC for today only.

Let the matter be listed on **08.09.2020** for framing of charge.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/19.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Sukhdev Singh
Crl. Rev.No. 5/2020**

19.08.2020

Pr. (on screen): Ms. Mona Jonwal, Id. Spl. PP for CBI along with
IO/DSP Sh. Anshuman Saha

Sh. Mohit Mathur, Sh. Tarun Gaur, Sh. Nimish Chib, Sh. Jatin Rana and
Sh. Harsh Gautam, Id. Counsels for the respondent

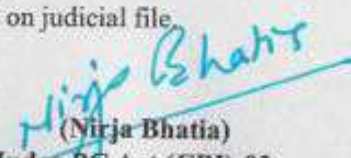
Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Part submissions heard from Id. Spl. PP for CBI. She seeks some time for making her remaining submissions.

At request, let the matter be listed on **29.09.2020** at **11.00 AM** for further arguments.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/19.08.2020